

**IN THE HIGH COURT OF JUDICATURE AT PATNA**  
**Miscellaneous Appeal No.527 of 2023**

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Ajit Kumar Gupta @ Ajeet Kumar Gupta,

... .. Appellant/s

Versus

Anjali Devi

... .. Respondent/s

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**Appearance :**

For the Appellant/s : Mr. Aryan Sinha, Adv.

For the Respondent/s : Mr. Brij Kishor Mishra, Adv.

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**CORAM: HONOURABLE MR. JUSTICE BIBEK CHAUDHURI**  
**and**  
**HONOURABLE MR. JUSTICE CHANDRA SHEKHAR JHA**  
**ORAL ORDER**

**(Per: HONOURABLE MR. JUSTICE BIBEK CHAUDHURI)**

18 02-04-2026

Heard the parties.

2. This Court has been taking attempts since 13.11.2024 to settle the dispute amicably between the husband and the wife. The husband is the appellant.

3. In spite of our repeated efforts we are unsuccessful to settle the dispute amicably for the reason together.

4. Let the record be placed before the Court for disposal.

5. Re-notify this matter on 21.04.2026.

**(Bibek Chaudhuri, J)**

**( Chandra Shekhar Jha, J)**

Sudha/S.Tripathi

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